NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 49/13	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	TP 48/16	For filing written submissions	397/398	Arun kumar & Anr. Vs. Blue Mercury Apparels P. Ltd. & 2 Ors.

SL.	NAME (IN CAPITAL)			
JL.	MAINE (IN CAPITAL)		SIGNATURE	_
NO.	& PHONE NUMBER		SIGNATURE	
	CALLIGIAL MOINIDEK	REPRESENTATION TO WHOM		

ORDER

No representation for Petitioner. Petitioner is called as absent. Counsel for Respondent is present. He requested time to file written arguments. List it 01/12/2017.

Member (T)

Member (J)